

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA No. 103(ND)/2014

**IN THE MATTER OF:**

**Avigo Trustee Company Ltd.**

.... **APPLICANT / PETITIONER**

**Vs**

**Hythro Power Corporate Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 17.11.2017**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR  
Hon'ble President**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**For the PETITIONER**

**:- Ms. Richa Bhagat, Advocate**

**For the RESPONDENT**

**:-**

**ORDER**

Learned Counsel for the Petitioner Ms. Richa Bhagat requests for withdrawal of the petition by stating that she has instruction to do so. We accept the request made and dismiss the petition as withdrawn.

Sd/-

**(CHIEF JUSTICE M. M. KUMAR)  
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**